

File No: TIC-C-501/3/2023-IMPORTS-FSSAI-Pt1  
भारतीय खाद्य सुरक्षा और मानक प्राधिकरण  
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)  
(व्यापार और अंतर्राष्ट्रीय सहयोग प्रभाग)  
एफडीए भवन, कोटला रोड, नई दिल्ली- 110002

दिनांक, 24 जुलाई, 2024

**Notification**

**Subject: Notification of Authorised Officer under Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017-reg.**

In supersession to the previous orders issued regarding notification of the Authorised Officers at the following location, the Competent Authority hereby notifies the following FSSAI officials as Authorised Officers in line with the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017 for imported food clearance at food import entry points mentioned below:

S. No	Name of Authorised Officer	Link Officer	Location	Point of Entry	Port Code
1	Shri Kumaresan Chandrashekar, AD	Ms. K. N. Dhanya, DD	Cochin	Sez Cochin Special Economic Zone	INCOK6
				Custom House Cochin	INCOK1
				ACC Cochin	INCOK4
2	Dr. M. Kannan, JD	Shri S. Pandiyaraja, JD	Tuticorin	Custom House Tuticorin	INTUT1
				ICD Tuticorin	INTUT6
3	Shri S. Pandiyaraja, JD	Dr. M. Kannan, JD	Chennai	Custom House Chennai	INMAA1
				Kattupalli port	INKAT1
				Integrated Chennai Business Park (India) Private Limited (ICBPPL) -SEZ	INAIP6
				NDR SEZ	INNPK6
				SEZ Sri City	INTAS6
				Sez J.Matadee Chennai Free Trade Zone	INCJJ6
				Sez Pearl City Food Port Sez (CCCL Infrastructure limited)	INTNC6
				SEZ CCL Products(India Limited)	INSPC6
				ACC Chennai	INMAA4
				ICD Concor Tondiapet	INTVT6
ICD Irungattukottai-	INILP6				

				Chennai	
				Ennore SEA(Kamrajar port)	INENR1
4	Smt K.N. Dhanya, DD	Shri Nagendranath C, AD	Hyderabad and Visakhapatnam	Hyderabad airport	INHVD4
				ICD Hyderabad	INSNF6
				Vishakhapatnam International Airport	INVTZ4
				Vishakhapatnam Sea	INVTZ1
				Gangavaram Port-Vp	INGGV1
				SEZ Vishakhapatnam	INVTZ6
				SEZ Ramky Pharma City India Ltd.	INAKR6
				SEZ Dr. Reddy Lab	INVZR6
5	Shri Nagendranath C, AD	Shri Kumaresan Chandrashekar, AD	Mangalore and Bangalore	Airport Bangalore	INBLR4
				ICD Bangalore	INWFD6
				ICD Hosur	INHSD6
				ACC Manglore International Airport,	INIXE4
				New Manglore Sea Port	INNML1
				SEZ Mangalore	INMAQ6
				SEZ KIADB Mangalore	INMQK6
6	Smt.Sukanya podugala, AD	Sh. Sukant Chaudhary, DD	Ahmedabad, Kandla and Mundra	Ahmedabad Air Cargo Complex	INAMD4
				ICD Sabarmati	INSBI6
				ICD Thar Dry Port	INSAU6
				Kandla Seaport	INIXY1
				Kandla SEZ	INKDL6
				Mundra Seaport	INMUN1
				Old Mundra seaport	INOMU1
				SEZ Adani Mundra port	INAJM6
7	Dr. Karuna Dhale, AD	Shri Rajesh Dagare, DD	JN Port- II and Mulund	JNCH Nhava Seva	INNSA1
				SEZ Arshiya Ltd-Mumbai	INPNV6
				JNPT-SEZ	INPJN6
				ICD Mulund	INMUL6

8	Shri Rajesh Dagare, DD	Dr. Karuna Dhale, AD	JN Port – III	JNCH Nhava Seva	INNSA1
				SEZ Arshiya Ltd - Mumbai	INPNV6
				JNPT-SEZ	INPJN6
9	Ms Jitha K.K. , JD	Dr. Karuna Dhale, AD	Mumbai Sea Port, Mumbai Air cargo	Mumbai Air Cargo	INBOM4
				Mumbai Seaport	INBOM1

2. This Order will be effective with immediate effect.



(Ganji Kamala Vardhana Rao, IAS)

CEO, FSSAI

To:- (For information and necessary action)

1. The Director General, DGFT
2. Joint Secretary CBIC
3. Additional Director General (Systems) [akhil.khatri@icegate.gov.in](mailto:akhil.khatri@icegate.gov.in) for information and needful action
4. The Additional Director General, Risk Management Division, CBIC
5. Director(Customs), CBIC
6. Commissioner (Single window project, CBIC)
7. All regional Directors, FSSAI for Compliance.

Copy to:-

1. Executive Director (HR), FSSAI
2. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI
3. CITO, FSSAI-HQ (For uploading on the FSSAI Website)